## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
TP 64/17	Hearing	A THE RESERVE OF THE PROPERTY	Alpharub Crumb Rubber Pvt. Ltd., Vs Falcon Tyres Ltd.
	MAGNAGO		TP 64/17 Hearing 433(e) / 433(f)

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Counsel for Petitioner is absent. Notice issued to the counsel is served. No representation for petitioner. Information is obtained from India Post website about service of notice on the counsel for the petitioner.

Registry to verify from the website about service of notice on the petitioner.

List it on 20.06.2017.

MEMBER (J)

MEMBER (T)